MINISTRY OF CORPORATE AFFAIRS

NOTIFICATION

New Delhi, the 14th September, 2011

G.S.R. 684(E).—In exercise of the powers conferred by Section 28A of the Chartered Accountants Act, 1949 (38 of 1949), the Central Government hereby makes the following amendments in the Notification of the Ministry of Corporate Affairs, number G.S.R. 38(E), dated the 19th January, 2011.

2. In the said notification, for serial No. (3) and entries thereto, the following shall be substituted, namely:—

“(3) Shri Manoj Kumar, —Member
Joint Secretary,
Ministry of Corporate Affairs,
‘A’ Wing, Shastri Bhawan,
Dr. R. P. Road,
New Delhi-110001.”

3. This notification shall take effect from the date of publication in the Official Gazette.

[F. No. 1/15/2010-PI]
RENUKA KUMAR, Jt. Secy.

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